

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 20th February, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 22/2019 IN Original Application No. 487/2015	Bharat Jhunjunwala & Ors. Vs. Inland Waterways Authority of India & Ors.	Mr. Divya Prakash Pande, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Execution Application No. 56/2018 IN Original Application No. 35/2018	Dr. Tej Singh Hada Vs. Union of India & Ors.	Mr. S. C. Sagar, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Ms. Sakshi Popli, Adv. for DPCC Mr. Ajay Jain, Adv. for NCT of Delhi Ms. Sharmila Upadhyay, Adv. for CPCB Ms. Puja Kalra, Adv. for SDMC
3.	Appeal No. 112/2018 (M.A. No. 1017/2018 & M.A. No. 1018/2018)	University of Delhi Vs. Ministry of Environment Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Anurag Ojha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for R-2 Mr. Sudipta Sircar, Adv. for R-3 Mr. Brij Bhushan Gupta, Sr. Adv. for R-4 Ms. Puja Kalara, Adv. for R-6 Mr. Dhiraj Philip, Adv. for R-7 Ms. Sakshi Popli, Adv. for DJB Mr. Febin M. Varghese, Adv. for R-9 Mr. Rajkumar, Adv. for CPCB Mr. Jai Sahai Endlaw, Adv. Mr. A. K. Prasad, Adv. for R-11 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Ajay Jain, Adv. for GNCTD Mr. A.D.N. Rao, Adv. for DMRC
4.	Original Application No. 664/2018	Village (Dweep) Panchayath Vs. District Magistrate cum District Collector, Lakshadweep	Mr. Sumeer Sodhi, Adv. (AC) Mr. Rajesh Kumar Das, Adv. for R-1, 3 & 4 Mr. Ardhendumauli Kr. Prasad, Adv. for CGWA
FOR HEARING			
5.	Original Application No. 54/2016	Suryajyoti Singh Paul Vs. UOI & Ors.	Mr. Kudrat Sandhu & Mr. Harmeet Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. A. K. Prasad, Adv. for Ministry of Health & Family Welfare Mr. Rajkumar, Adv. for CPCB Mr. Shubham Bhalla, Adv. for U.T. Chandigarh Administration Mr. Pawan Upadhyay, Adv.

6.	Original Application No. 518/2016 (M.A. No. 464/2017 & I.A. No. 117/2019) WITH	Ashwini Kumar Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-4 to 6 & 9 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. Mr. Rajkumar, Adv. for CPCB
7.	Original Application No. 692/2018 (M.A. No. 1401/2018)	M/s Al-Nafees Frozen Food Exports Pvt. Ltd. Vs. State of U.P. & Ors.	Mr. Anil Kumar Sangal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for CGWA Ms. Preeti Singh, Adv. for R-5
8.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. S.S. shamshery, AAG for Rajasthan Ms.S. Laxmi Iyer, Adv. for Birla Corp. & Parekh & Co. Mr.Narender Pal Singh,Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6 Mr. A. K. Prasad, Adv. for Surveyor of India
9.	Original Application No. 385/2018	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB
10.	Original Application No. 406/2018	Legal Aid Committee - NGT Vs. Govt. of NCT of Delhi & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Ajay Jain, Adv. for GNCTD Mr. Balendu Shekhar, Adv. for EDMC
11.	Original Application No. 444/2018 (M.A. No. 1069/2018) (Earlier O.A. No. 13/2018 (CZ))	Indore Ecological Protection Welfare Society Vs. State of Chhatisgarh & Ors.	Mr. Alok Tripathi & Mr. Dhruv Varma, Adv. for Applicant Mr. Gaurav Choudhary, Adv. for R-3 Mr. S. C. Mehadia, Adv. for R-5 Mr. Kumar Rajesh Singh, Adv. for R-6
CASES AT SR. NO. 12 TO 14 WILL BE TAKEN-UP ON 14.03.2019 FOR HEARING			
12.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 105/2018, M.A. No. 782/2018, M.A. No.1408/2018 & M.A. No. 1469/2018)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Ajay Jain, Adv. for CNCTD Mr. Ravindra Kumar, Adv. for NOIDA Mr. Divya Prakash Pande, Adv. Mr. A. K. Prasad, Adv. for CGSC Mr. Vivek Kumar, Adv. for Yamuna Concrete Mr. Anil Grover, AAG for State of Haryana Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Deepak Kumar Prasad, Adv.

			<p>Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. Mr. D. K. Sharma, Adv. Mr. Pramod Kumar, Adv. Mr. Atif Suhrawardy, Adv. Mr. Yogesh Kumar, Adv. Mr. Prashant Chaudhary, Adv.</p>
13.	Original Application No. 81/2018	Raghunath Singh Vs. Union of India & Ors.	<p>Mr. Sandeep Mishra, Ms. Isha Arora, Adv. for Applicant</p> <p>Mr. Keshav Mohan, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA Mr. Gigi C. George, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. Balendu Shekhar, Adv. for CPCB Mr. P. N. Puri, Adv. for R-9 Mr. Rajiv Aggarwal, Adv. for R-10</p>
14.	Original Application No. 772/2018	M/s R. B. Traders Vs. Central Pollution Control Board & Anr.	<p>Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Adv. for Applicant</p> <p>Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB</p>

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HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 01/2018 (M.A. No. 04/2018) WITH	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Balendu Shekhar, Adv. for R-1, 5 & 8 Ms. Priyanka Sinha, Adv. for R-4 & 7 Ms. Deepa Rai, Adv. for CERL Mr. A. K. Prasad, Adv. for R-9 Mr. Om Prakash, Adv. for M/o Railways Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Soumyajit Pani, Adv. for Odisha
2.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016 & M.A. No. 860/2016) WITH	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-7 Mr. Maheen Pradhan, Adv. Mr. Om Prakash, Adv. for MoR
3.	Original Application No. 470/2015 (M.A. No. 1076/2015, M.A. No. 505/2017 & M.A. No. 860/2017)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs. for R-7 Mr. Om Prakash, Adv.

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